

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 433
CAA-32/ND/2020

IN THE MATTER OF:

**M/s. Noble Buildcon Pvt. Ltd. and
M/s. Top Image Estate Pvt. Ltd. and Others**

...APPLICANT

Section

Under Section 230-232

**Order delivered on 24.12.2020
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Applicant :
For the Income Tax Department :
For the RD/OL :**

ORDER

Next date of hearing in this matter is already fixed i.e. 29.01.2021.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**